

अध्यक्ष महोदय : आप लिख कर  
दीजिए तो पता करेंगे ।

beg to lay on the Table :

12.10 hrs.

**PAPERS LAID ON THE TABLE**

Report of Inter-Ministerial Group  
on Freight Equalisation of Commo-  
dities and Report of and Review on  
Indian Statistical Institute, Calcutta  
for 1981-82

THE MINISTER OF PLANNING  
(SHRI S. B. CHANAN) : I beg to lay  
on the Table :

(1) A copy of the Report of the  
Inter-Ministerial Group on  
Freight Equalisation of Com-  
modities (Hindi and English  
versions). [Placed in Library.  
See No. LT-7173, 83]

(2) (i) A copy of the Annual  
Report (Hindi and English  
versions) of the Indian  
Statistical Institute, Cal-  
cutta, for the year 1981-  
82 along with Audited  
Accounts.

(ii) A copy of the Review  
(Hindi and English ver-  
sions) by the Government  
on the working of the  
Indian Statistical Institute,  
Calcutta for the year  
1981-82.

(3) A statement (Hindi and English  
versions) showing reasons for  
delay in laying the papers  
mentioned at (2) above. [Placed  
in Library See No. LT-7174,  
83]

Notification under Industries (Deve-  
lopment and Regulation) Act.

THE MINISTER OF INDUSTRY  
(SHRI NARAYAN DATT TIWARI) : I

(1) A copy of the following Noti-  
fications (Hindi and English  
versions) under sub-section (2)  
of section 18A of the Indus-  
tries (Development and Regu-  
lation) Act, 1951 :

(i) S.O. 623(E) published in  
Gazette of India dated  
the 27th August, 1983  
regarding extension of  
period of take over of  
management of Messers  
Containers and Closures  
Limited, Calcutta, beyond  
five years.

(ii) S.O. 694(E) published in  
Gazette of India dated the  
29th September, 1983  
regarding extension of  
period of take over of  
management of Messrs  
Alok Udyog Vanaspati  
and Plywood Limited,  
Calcutta, beyond five  
years.

(iii) S.O. 698(E) published in  
Gazette of India dated the  
29th September, 1983  
regarding extension of  
period of take over of  
management of Messrs  
Indian Rubber Manufac-  
turers Limited, Calcutta,  
beyond five years.

(iv) S.O. 726(E) published in  
Gazette of India dated the  
11th October, 1983 re-  
garding extension of  
period of take over of  
management of Messrs  
Inchek Tyres Limited,  
Calcutta beyond five  
years. [Placed in Library.  
See No. LT-7175/83]

(2) A copy each of the following  
notifications (Hindi and Eng-  
lish versions) sub-section (2) of

section 18AA of the Industries (Development and Regulation) Act, 1951:

- (i) S.O. 660(E) published in Gazette of India dated the 14th September, 1983 regarding extension of period of take over of management of Messrs Bengal Potteries Limited, Calcutta, beyond five years.
- (ii) S.O. 695(E) published in Gazette of India dated the 29th September, 1983 regarding extension of period of take over of management of Messrs Plyboard Industries Limited, Pampore, beyond five years.
- (iii) S.O. 697(E) published in Gazette of India dated the 29th September, 1983 regarding extension of period of take over of management of Messrs Somasundram Super Spinning Mills, Muthanendal beyond five years.
- (iv) S.O. 699(E) published in Gazette of India dated 29th September, 1983 regarding extension of period of take over of management of Messrs Aluminium Corporation of India Limited, Calcutta beyond five years.
- (v) S.O. 718(E) published in Gazette of India dated the 7th October, 1983 regarding extension of period of take over of management of Messrs Motor and Machinery Manufacturers Limited, Calcutta, beyond five years.
- (vi) S.O. 728(E) published in Gazette of India dated the 11th October, 1983 regarding extension of period of take over of management of Messrs Durga Cotton Spinning and Weaving Mills Limited, Konnagar, beyond five years.
- (vii) S.O. 790(E) published in Gazette of India dated the 2nd November, 1983 regarding extension of period of take over of management of Messrs Ganesh Flour Mills Company Limited, Delhi, beyond five years. [Placed in Library. See No. LT-7176/83]

Annual Report of and Statement review on Sree Chitra Tirunal Institute for Medical Sciences and Technology Trivandrum, for 1982-83, Birbal Sahni Institute of Palaeobotany, Locknow for 1982-83, Maharashtra Association for Cultivation of Science, Pune for 1982-83 etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI V. SHIVRAJ PATIL) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, for the year 1982-83.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology,